

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
[SUPREME PANVEL INDAPUR TOLLWAYS PRIVATE LIMITED] OPERATING IN
CONSTRUCTION TOLL ROAD ACTIVITIES AT MUMBAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SUPREME PANVEL INDAPUR TOLLWAYS PRIVATE LIMITED PAN- AAPCS1880A CIN- U45400HR2010PTC043915
2.	Address of the registered office	510, 5th Floor, ABW Tower, Iffco Chock Mg Road, Gurgaon, Haryana, India, 122002
3.	URL of website	https://spitplcirp.in.net
4.	Details of place where majority of fixed assets are located	601, A Wing, Supreme Business Park, Powai, Mumbai, 400076.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Zero (As informed by the suspended board of the Corporate Debtors)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email to the Resolution Professional at Email –cirp.spitpl24@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email to the Resolution Professional at Email –cirp.spitpl24@gmail.com
10.	Last date for receipt of expression of interest	22.12.2024
11.	Date of issue of provisional list of prospective resolution applicants	24.12.2024
12.	Last date for submission of objections to provisional list	29.12.2024
13.	Date of issue of final list of prospective resolution applicants	31.12.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	31.12.2024
15.	Last date for submission of resolution plans	30.01.2025
16.	Process email id to submit Expression of Interest	cirp.spitpl24@gmail.com


MANISH AGARWAL

Resolution Professional

For Supreme Panvel Indapur Tollways Private Limited

IBBI Reg. No- IBBI/IPA-002/IP-N00223 /2016-2017/10904

Reg. Address- 307, Prakash Deep Building, Tolstoy Marg,

Connaught Place, New Delhi- 110001

Date: 07.12.2024

Place: New Delhi